

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 20.  
CP/238(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **30.04.2024**

NAME OF THE PARTIES : **Nish Developers Private Limited**

**For Petitioner** : Adv. Akshay Gosavi

**Under Sec. 66 of the Companies Act.**

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**ORDER**

Heard the argument of Counsel for the Petitioner and the Intervener in part.

List this matter on **02.05.2024 for further hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//SKS//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**